

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4576

ANSWERED ON:25.04.2005

ALLOCATION OF SUGAR

Rao Shri Kavuru Samba Siva;Yaskhi Shri Madhu Goud

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Union Government has received any requests from various State Governments to increase the allocation of sugar to the States;
- (b) if so, the details in this regard and the quantum of sugar demanded by these States, State-wise; and
- (c) the reaction of the Union Government thereto, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( DR. AKHILESH PRASAD SINGH )

- (a): Yes, Sir. The Central Government has received requests for increase in the allocation of levy sugar from the States of Andhra Pradesh and Maharashtra.
- (b): Government of Andhra Pradesh have requested for enhancement of existing per capita per month entitlement from 500 gms to 1 Kg. per month, thereby enhancing monthly quota of Andhra Pradesh State from 9690.0 M.Ts per month to 19380.0 M.Ts per month. Government of Maharashtra have requested to include APL families also for distribution of levy sugar under PDS. They have requested that in addition to 13945.9 M.Ts meant for BPL families, additional 37000 M.Ts of levy sugar may be released every month for 1.48 crores of APL families in the State of Maharashtra.
- (c): In order to ensure better targeting levy sugar supplied under the Public Distribution System (PDS) has been restricted to BPL families in all the States/UTs except the North Eastern States, Hill States and Island Territories with effect from 1.2.2001. The minimum per head per month quantum of levy sugar allotted under the PDS was increased from 425 gms to 500 gms with effect from 1.2.2001. There is no proposal to change this arrangement.